

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:6162  
ANSWERED ON:14.05.2012  
CLEARANCE TO GANGA EXPRESSWAY  
Jaiswal Shri Gorakh Prasad ;Sinh Dr. Sanjay

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the Government has granted the environmental clearance to Ganga Expressway project from Noida to Ballia so far;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the steps taken by the Government?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) No Sir.

(b) to (d) A proposal for development of 8 lane Expressway from Greater Noida to Ballia was received from M/s Jaypee Ganga Infrastructure Corporation Limited for grant of Terms of Reference (ToR) for carrying out EIA studies under the Environment Impact Assessment (EIA) Notification, 2006. The proposal was returned as M/s Jaypee Ganga Infrastructure Corporation Limited were the consultants. Whereas under the provisions of EIA Notification, 2006, the project proponent is required to submit the application for obtaining ToR/Environmental Clearance for the project.